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TO
LOK SABHA DEBATES
(FOURTEENTH SERIES)
VOLUME XXXII TO XXXIV

THIRTEENTH SESSION OF THE FOURTEENTH LOK SABHA

February 25, 2008 to May 05, 2008

Phalguna 6, 1929 (Saka) to Vaisakha 15, 1930 (Saka)



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LOK SABHA SECRETARIAT
NEW DELHI

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A list of abbreviations used in the Index is given below :

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C.A.	—	Calling Attention to matter of Urgent Public Importance
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PLT	—	Papers Laid on the Table
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- Need to construct a second bridge over river Koshi between Gokulpur and Midnapore besides sanctioning of doubling of railway line project on Kharagpur-Gokulpur section in South-Eastern Railways (MUR 377)
(Deb. 15, Vol. XXXIII, 18-03-2008)
Col. 547-48
- Need to construct an over-bridge near Salempur railway station and on the southern side of Bilthara road in Salempur Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 26, Vol. XXXIV, 29-04-2008)
Col. 372
- Need to construct approach roads and safety grills on both sides of N.H. 60 between Kharagpur and Dantan in West Bengal (MUR 377)
(Deb. 26, Vol. XXXIV, 29-04-2008)
Col. 373-74
- Need to construct Jetties at Hirakot, Sutrapara and Dhamlej sea-coasts in Gujarat (MUR 377)
(Deb. 26, Vol. XXXIV, 29-04-2008)
Col. 367
- Need to construct over bridges under East West Corridor on N.H. 8-B linking Gopndal-Rajkot-Wankaner Boundary in Gujarat (MUR 377).
(Deb. 12, Vol. XXXIII, 13-03-2008)
Col. 366
- Need to construct railway line linking Ahmedabad-Khedbrahma-Ambaji and Harji-Radhanpur in Mehsana Parliamentary Constituency in Gujarat (MUR 377)
(Deb. 16, Vol. XXXIII, 19-03-2008)
Col. 530
- Need to cover the wait-listed applicants for BSNL broad-band internet services in Latur & Osmanabad districts of Maharashtra (MUR 377).
(Deb. 12, Vol. XXXIII, 13-03-2008)
Col. 366-67
- Need to de-silt and regulate the flow of river Ichchamati passing through North 24 Parganas district of West Bengal (MUR 377)
(Deb. 18, Vol. XXXIII, 16-04-2008)
Col. 322
- Need to declare State Highway No. 29 in Uttar Pradesh as a National Highway (MUR 377)
(Deb. 25, Vol. XXXIV, 28-04-2008)
Col. 385
- Need to declare Mandsaur district of Madhya Pradesh as a tourist site of India (MUR 377)
(Deb. 14, Vol. XXXIII, 17-03-2008)
Col. 350
- Need to declare May-day as Paid holiday for working class throughout the country (MUR 377)
(Deb. 25, Vol. XXXIV, 28-04-2008)
Col. 386
- Need to declare the roads linking Kandla-Ambaji via Palanpur-Khed Bramha-Shyamla and Ahmedabad-Abu road as National Highways (MUR 377)
(Deb. 6, Vol. XXXII, 03-03-2008)
Col. 615-16
- Need to deploy Disaster Management Team in flood-prone Samastipur District Bihar (MUR 377)
(Deb. 28, Vol. XXXIV, 05-05-2008)
Col. 429-30
- Need to determine price of farm produce on the basis of production cost (MUR 377)
(Deb. 15, Vol. XXXIII, 18-03-2008)
Col. 546-47

- Need to develop Nasik Road railway station in Maharashtra (MUR 377)
(Deb. 20, Vol. XXXIII, 21-04-2008)
Col. 572-73
- Need to enforce stringent safety measures in factories and check the pollution by industrial units (MUR 377)
(Deb. 16, Vol. XXXIII, 19-03-2008)
Col. 531
- Need to engage Ex-Servicemen Security Guards sponsored by Directorate General Resettlement in B.S.N.L., Kerala (MUR 377)
(Deb. 22, Vol. XXXIV, 23-04-2008)
Col. 357
- Need to enhance the quota of rice and wheat sold through PDS in Kerala (MUR 377)
(Deb. 7, Vol. XXXII, 04-03-2008)
Col. 421
- Need to enhance the quota of seats recommended by MPs for admission to Kendriya Vidyalayas in Parliamentary constituencies having more than one Kendriya Vidyalayas (MUR 377)
(Deb. 22, Vol. XXXIV, 23-04-2008)
Col. 355-56
- Need to enhance the share of financial assistance provided by Government of India under "Sarva Shiksha Abhiyan" (MUR 377)
(Deb. 18, Vol. XXXIII, 16-04-2008)
Col. 317
- Need to enhance the share of funds provided by the Central Government for Accelerated Rural Water Supply Programme in Rajasthan (MUR 377)
(Deb. 18, Vol. XXXIII, 16-04-2008)
Col. 315-16
- Need to ensure adequate and timely supply of LPG in Ahmedabad, Delhi and other parts of the country (MUR 377)
(Deb. 10, Vol. XXXII, 11-03-2008)
Col. 436
- Need to ensure adequate supply of LPG in Jhalawar Parliamentary Constituency, Rajasthan (MUR 377)
(Deb. 25, Vol. XXXIV, 28-04-2008)
Col. 381
- Need to ensure adequate supply of fertilizers to the farmers in West Bengal (MUR 377)
(Deb. 7, Vol. XXXII, 04-03-2008)
Col. 424-25
- Need to ensure adequate supply of foodgrains under PDS in Chandrapur and Gadchiroli districts of Maharashtra (MUR 377)
(Deb. 10, Vol. XXXII, 11-03-2008)
Col. 436
- Need to ensure adequate supply of LPG and Kerosene in Uttarakhand (MUR 377)
(Deb. 18, Vol. XXXIII, 16-04-2008)
Col. 314
- Need to ensure appropriate utilization of funds under Pradhan Mantri Gram Sadak Yojana in Punjab (MUR 377)
(Deb. 9, Vol. XXXII, 10-03-2008)
Col. 859
- Need to ensure availability of drinking water in Jaunpur Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 28, Vol. XXXIV, 05-05-2008)
Col. 429
- Need to ensure construction of roads as per specified norms under Rashtriya Sam Vikas Yojana in Banka Parliamentary Constituency, Bihar (MUR 377)
(Deb. 26, Vol. XXXIV, 29-04-2008)
Col. 372-73

- Need to ensure grant of subsidy to farmers by NABARD in Amreli Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 16, Vol. XXXIII, 19-03-2008)
Col. 531
- Need to ensure habitation rights to Saharias a Scheduled Caste Community evicted from forest areas in Lalitpur, Uttar Pradesh (MUR 377)**
(Deb. 14, Vol. XXXIII, 17-03-2008)
Col. 353
- Need to ensure Procurement of wheat and garlic at Minimum support Price in Amreli and Bhavnagar, Gujarat (MUR 377)**
(Deb. 25, Vol. XXXIV, 28-04-2008)
Col. 379-80
- Need to ensure quality in construction of roads under Pradhan Mantri Gram Sadak Yojana in Jalaun Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 21, Vol. XXXIV, 22-04-2008)
Col. 401
- Need to ensure uninterrupted supply of essential commodities through NH-31A to Sikkim via Darjeeling, West Bengal (MUR 377)**
(Deb. 7, Vol. XXXII, 04-03-2008)
Col. 426
- Need to establish a bench of Kerala High Court at Thiruvananthapuram (MUR 377)**
(Deb. 2, Vol. XXXII, 26-02-2008)
Col. 385
- Need to establish a block railway station at medical College Hospital, Vandanam, Alappuzha in Kerala (MUR 377)**
(Deb. 14, Vol. XXXIII, 17-03-2008)
Col. 352
- Need to evolve a comprehensive policy with a view to ensure adequate supply of fertilizers in the country (MUR 377)**
(Deb. 6, Vol. XXXII, 03-03-2008)
Col. 623
- Need to exempt Agriculture Produce Market Committee of Unjha, Mehsana district of Gujarat from Income Tax (MUR 377)**
(Deb. 18, Vol. XXXIII, 16-04-2008)
Col. 315
- Need to exempt the Local Self Government Institutions from the levy of service tax on the rent of buildings owned by them (MUR 377).**
(Deb. 12, Vol. XXXIII, 13-03-2008)
Col. 369-70
- Need to expedite 'Usha Mehra Commission' Report on categorization of Scheduled Castes in Andhra Pradesh (MUR 377)**
(Deb. 14, Vol. XXXIII, 17-03-2008)
Col. 355-56
- Need to expedite completion of various sanctioned Railway Projects in Bareilly Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 28, Vol. XXXIV, 05-05-2008)
Col. 426-27
- Need to expedite construction and linking of National Highways with district headquarters in Chail Parliamentary Constituency (MUR 377)**
(Deb. 9, Vol. XXXII, 10-03-2008)
Col. 856-57
- Need to expedite construction of Ahmednagar-Beed-Parli railway line in Maharashtra (MUR 377)**
(Deb. 16, Vol. XXXIII, 19-03-2008)
Col. 534-35
- Need to expedite four laning of National Highway No. 3 between Shivpuri and Dewas in Madhya Pradesh (MUR 377)**
(Deb. 10, Vol. XXXII, 11-03-2008)
Col. 436-37
- Need to Expedite Implementation of Rajiv Gandhi Gramin Vidyutikaran Yojana in the country (MUR 377)**
(Deb. 15, Vol. XXXIII, 18-03-2008)
Col. 540-41

- Need to expedite the construction of "Karpoori dam" in Samastipur, Bihar (MUR 377)
(Deb. 7, Vol. XXXII, 04-03-2008)
Col. 422-23
- Need to expedite the construction of a railway link between Modasa and Shamlaji in district Sabarkantha, Gujarat (MUR 377)
(Deb. 7, Vol. XXXII, 04-03-2008)
Col. 417-18
- Need to expedite the construction of building for Kendriya Vidyalaya in Mashrah, district Saran, Bihar (MUR 377)
(Deb. 21, Vol. XXXIV, 22-04-2008)
Col. 405
- Need to expedite the construction of Ramganjmandi-Bhopal railway line (MUR 377)
(Deb. 28, Vol. XXXIV, 05-05-2008)
Col. 426
- Need to expedite the introduction of Ranchi-Bhubaneswar Garib Rath and construction of Khurda Road-Bolangir Rail Line project (MUR 377)
(Deb. 16, Vol. XXXIII, 19-03-2008)
Col. 534
- Need to expedite the process of upgradation and expansion of Surat Airport, Gujarat (MUR 377)
(Deb. 10, Vol. XXXII, 11-03-2008)
Col. 435-36
- Need to expedite the proposal for development of Delhi-Mumbai Industrial Corridor (MUR 377)
(Deb. 28, Vol. XXXIV, 05-05-2008)
Col. 427
- Need to expedite the setting up of a Medical College-cum-Hospital at Karnal on the lines of AIIMS, New Delhi (MUR 377)
(Deb. 16, Vol. XXXIII, 19-03-2008)
Col. 529-30
- Need to Explore Natural Gas Reserves in Sagar District, Madhya Pradesh (MUR 377)
(Deb. 3, Vol. XXXII, 27-02-2008)
Col. 561-62
- Need to extend loan-waiver scheme to all agricultural loans availed upto 29-2-2008 (MUR 377)
(Deb. 20, Vol. XXXIII, 21-04-2008)
Col. 569-70
- Need to extend loan-waiver scheme to the Small and Marginal farmers who have availed housing loans from Rajasthan State Cooperative Housing Society (MUR 377)
(Deb. 21, Vol. XXXIV, 22-04-2008)
Col. 403
- Need to extend Prime Minister's Food Security Scheme to kuttanad in Kerala (MUR 377)
(Deb. 20, Vol. XXXIII, 21-04-2008)
Col. 563-64
- Need to extend Rewari-Delhi passenger train upto Alwar in Rajasthan (MUR 377)
(Deb. 7, Vol. XXXII, 04-03-2008)
Col. 418
- Need to extend social security benefits to the Beedi workers in the country (MUR 377)
(Deb. 20, Vol. XXXIII, 21-04-2008)
Col. 569
- Need to extend the benefit of loan waiver scheme to the farmers having 16 acres land in unirrigated and irrigated areas respectively (MUR 377)
(Deb. 12, Vol. XXXIII, 13-03-2008)
Col. 564
- Need to extend the sheds over Platform Nos. 1, 2 and 3 at Palanpur railway station, Banaskantha, Gujarat (MUR 377)
(Deb. 9, Vol. XXXII, 10-03-2008)
Col. 850

- Need to extend the time-limit for commissioning industrial projects in Gujarat (MUR 377)
(Deb. 14, Vol. XXXIII, 17-03-2008)
Col. 350-51
- Need to generate work-orders for Hindustan Shipyard Ltd. and Clear all pending dues of its workers (MUR 377)
(Deb. 20, Vol. XXXIII, 21-04-2008)
Col. 561
- Need to give a remunerative price of sugarcane to farmers in Uttar Pradesh (MUR 377)
(Deb. 2, Vol. XXXII, 26-02-2008)
Col. 385-86
- Need to give a share of revenue collected from rural areas to panchayats for development of the villages (MUR 377)
(Deb. 26, Vol. XXXIV, 29-04-2008)
Col. 370
- Need to give an early clearance to proposal of Gujarat Government for setting up Information Technology Institutes and an I.I.T. in the State (MUR 377)
(Deb. 6, Vol. XXXII, 03-03-2008)
Col. 618-19
- Need to give approval to a pilot scheme for computerization of ration cards for disbursal of cash amount to BPL families in Hardoi and Lakhimpur Khiri districts of Uttar Pradesh (MUR 377)
(Deb. 11, Vol. XXXIII, 12-03-2008)
Col. 856
- Need to give approval to pending schemes of electrification under 'Rajiv Gandhi Gramin Vidyutikaran Yojana' in Rajasthan (MUR 377)
(Deb. 12, Vol. XXXIII, 13-03-2008)
Col. 364-65
- Need to give approval to proposals of the Government of Gujarat for the border road projects linking Kutch and Banaskantha districts of the State (MUR 377)
(Deb. 11, Vol. XXXIII, 12-03-2008)
Col. 851-52
- Need to give clearance for the renovation of Malampuzha Dam site and Garden project in Kerala (MUR 377)
(Deb. 26, Vol. XXXIV, 29-04-2008)
Col. 371-72
- Need to give clearance to the drinking water projects of Andhra Pradesh under Centrally Sponsored Schemes (MUR 377)
(Deb. 11, Vol. XXXIII, 12-03-2008)
Col. 849
- Need to give compensation to the farmers of Punjab who are unable to cultivate their lands due to border-fencing (MUR 377)
(Deb. 12, Vol. XXXIII, 13-03-2008)
Col. 365-66
- Need to give concessions on fresh loans to the farmers who have repaid their loans in time (MUR 377).
(Deb. 12, Vol. XXXIII, 13-03-2008)
Col. 363-64
- Need to give financial aid to farmers whose banana crop has been damaged due to spread of disease 'Karpa' in Jalgaon district of Maharashtra (MUR 377)
(Deb. 16, Vol. XXXIII, 19-03-2008)
Col. 523-24
- Need to give financial assistance for providing medical facilities in Madhya Pradesh and other parts of the country (MUR 377)
(Deb. 9, Vol. XXXII, 10-03-2008)
Col. 853
- Need to give financial package for relief and reconstruction works in the flood affected regions of Karnataka (MUR 377)
(Deb. 26, Vol. XXXIV, 29-04-2008)
Col. 365-66

- Need to give licences to Sugar Mills in Maharashtra (MUR 377)
(Deb. 18, Vol. XXXIII, 16-04-2008)
Col. 321
- Need to give special financial package for the socio-economic and over all development of SCs and STs in Chhattisgarh and other parts of the country (MUR 377)
(Deb. 21, Vol. XXXIV, 22-04-2008)
Col. 400-401
- Need to give travel concessions and incentives to those Police Officers who have been awarded Police Medals for Distinguished and Meritorious services (MUR 377)
(Deb. 25, Vol. XXXIV, 28-04-2008)
Col. 385-86
- Need to grant pensions to the surviving freedom-fighters of Naval Mutiny (MUR 377)
(Deb. 9, Vol. XXXII, 10-03-2008)
Col. 855
- Need to grant the status of a Central University to Kerala Kalamandalam; a premier cultural institution in Kerala (MUR 377)
(Deb. 16, Vol. XXXIII, 19-03-2008)
Col. 526-27
- Need to grant Tribal status to the residents of Gir (West) Forest Area and to their descendants (MUR 377)
(Deb. 21, Vol. XXXIV, 22-04-2008)
Col. 399-400
- Need to highlight the contributions made by Dr. B.R. Ambedkar (MUR 377)
(Deb. 21, Vol. XXXIV, 22-04-2008)
Col. 406-07
- Need to honour the freedom fighters of First War of Independence (MUR 377)
(Deb. 26, Vol. XXXIV, 29-04-2008)
Col. 368
- Need to implement measures for the welfare of the farmers in the country (MUR 377)
(Deb. 9, Vol. XXXII, 10-03-2008)
Col. 857
- Need to implement the report on Cadre-restructuring of staff in Survey of India (MUR 377)
(Deb. 21, Vol. XXXIV, 22-04-2008)
Col. 403-04
- Need to implement the Right to Information Act, 2005 in right earnest (MUR 377)
(Deb. 22, Vol. XXXIV, 23-04-2008)
Col. 556
- Need to impose a ban on the entry of Private Companies in the Opium-Processing Industry (MUR 377)
(Deb. 3, Vol. XXXII, 27-02-2008)
Col. 562
- Need to improve Railway connectivity in Hamirpur, Uttar Pradesh (MUR 377)
(Deb. 14, Vol. XXXIII, 17-03-2008)
Col. 352-53
- Need to improve the service conditions of Home Guards in Assam (MUR 377)
(Deb. 7, Vol. XXXII, 04-03-2008)
Col. 425-26
- Need to include Bundelkhandi language in the Eighth Schedule to the Constitution (MUR 377)
(Deb. 18, Vol. XXXIII, 16-04-2008)
Col. 319-20
- Need to include Fatehpur district in Uttar Pradesh under Jawaharlal Nehru National Urban Renewal Mission (MUR 377)
(Deb. 20, Vol. XXXIII, 21-04-2008)
Col. 565
- Need to include Kudumbi tribe of Kerala in the list of Scheduled Tribes Category (MUR 377)
(Deb. 9, Vol. XXXII, 10-03-2008)
Col. 859

- Need to include the ancient 'Vikramshila University' at Bhagalpur, Bihar in Buddhist Circle (MUR 377)
(Deb. 6, Vol. XXXII, 03-03-2008)
Col. 619
- Need to include the Bheel Community of Orissa in the list of Scheduled Tribe (MUR 377)
(Deb. 26, Vol. XXXIV, 29-04-2008)
Col. 373
- Need to include the Revised Long Term Action Plan of the KBK districts in the Eleventh Five Year Plan (MUR 377)
(Deb. 3, Vol. XXXII, 27-02-2008)
Col. 564
- Need to increase the area of cultivable land for enhancing the production of food-grains in the country (MUR 377).
(Deb. 12, Vol. XXXIII, 13-03-2008)
Col. 368
- Need to increase the frequency of trains between Barasat and Hasnabad section in Eastern Railways (MUR 377)
(Deb. 3, Vol. XXXII, 27-02-2008)
Col. 567
- Need to increase the number of Notaries in Kerala (MUR 377)
(Deb. 6, Vol. XXXII, 03-03-2008)
Col. 620-21
- Need to Increase the retirement age of Central Government employees from 60-62 years (MUR 377)
(Deb. 25, Vol. XXXIV, 28-04-2008)
Col. 377
- Need to Introduce a flight between Delhi and Bhubaneswar via Varanasi (MUR 377)
(Deb. 18, Vol. XXXIII, 16-04-2008)
Col. 317-18
- Need to introduce flight services to Ajmer in Rajasthan (MUR 377)
(Deb. 21, Vol. XXXIV, 22-04-2008)
Col. 402-03
- Need to introduce new railway services to provide better connectivity to Guntur with other cities (MUR 377)
(Deb. 6, Vol. XXXII, 03-03-2008)
Col. 616-17
- Need to issue a 'No Objection Certificate' for carrying out Hydrographic Survey and port activity in Kori Creek area of Kutch, Gujarat (MUR 377)
(Deb. 7, Vol. XXXII, 04-03-2008)
Col. 419-20
- Need to lift ban on the production of 'Lakhodi' pulse in Maharashtra (MUR 377)
(Deb. 25, Vol. XXXIV, 28-04-2008)
Col. 387
- Need to look into the demands to Sales Promotion Employees as per section 2(J) of the Industrial Disputes (Amendment) Act, 1982 (MUR 377)
(Deb. 25, Vol. XXXIV, 28-04-2008)
Col. 384
- Need to maintain *status-quo-ante* with regard to quota of seats reserved for SCs/STs in Chhattisgarh Legislative Assembly and for Lok Sabha from the State (MUR 377)
(Deb. 3, Vol. XXXII, 27-02-2008)
Col. 563-64
- Need to maintain the historical 'Surya Kund' site in Jalaun Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 14, Vol. XXXIII, 17-03-2008)
Col. 351
- Need to maintain the territorial integrity of Manipur (MUR 377)
(Deb. 6, Vol. XXXII, 03-03-2008)
Col. 614-15
- Need to make all the languages in the Eighth Schedule as Official languages of the Union Government (MUR 377)
(Deb. 14, Vol. XXXIII, 17-03-2008)
Col. 354

- Need to make announcement regarding arrival/departure of trains in Nepali language at New Jalpaiguri railway station in West Bengal (MUR 377) (Deb. 25, Vol. XXXIV, 28-04-2008) Col. 378
- Need to make operational the Himmat Nagar Radio Station of Akashwani in Gujarat (MUR 377) (Deb. 2, Vol. XXXII, 26-02-2008) Col. 381
- Need to make the National Savings Schemes attractive for customers (MUR 377) (Deb. 16, Vol. XXXIII, 19-03-2008) Col. 529
- Need to modernize traditional bullock-carts by Ministry of Science and Technology with a view to check cruelty against animals (MUR 377) (Deb. 18, Vol. XXXIII, 16-04-2008) Col. 321-22
- Need to name the upcoming Jaipur International Airport as Swai Man Singh International Airport (MUR 377) (Deb. 28, Vol. XXXIV, 05-05-2008) Col. 425-26
- Need to open a branch of State Bank of India at Havelock Island, Andaman and Nicobar Islands (MUR 377) (Deb. 7, Vol. XXXII, 04-03-2008) Col. 417
- Need to open a Kendriya Vidyalaya at Behror in Alwar, Rajasthan (MUR 377) (Deb. 2, Vol. XXXII, 26-02-2008) Col. 381
- Need to open a Regional Passport Office at Kolhapur, Maharashtra (MUR 377) (Deb. 7, Vol. XXXII, 04-03-2008) Col. 424
- Need to open a Regional Passport Office in Azamgarh, Uttar Pradesh (MUR 377) (Deb. 10, Vol. XXXII, 11-03-2008) Col. 438
- Need to open an LPG Agency within the limits of Municipal Corporation area in Salempur Parliamentary Constituency, Deoria, Uttar Pradesh (MUR 377) (Deb. 21, Vol. XXXIV, 22-04-2008) Col. 404
- Need to open more branches of Nationalised Banks in Salempur Parliamentary Constituency, Uttar Pradesh (MUR 377) (Deb. 6, Vol. XXXII, 03-03-2008) Col. 621-22
- Need to preserve the archaeological site at Shisupalgarh in Bhubaneswar, Orissa (MUR 377) (Deb. 3, Vol. XXXII, 27-02-2008) Col. 566
- Need to protect traditional rights of fishermen communist in Coastal Areas (MUR 377) (Deb. 12, Vol. XXXIII, 13-03-2008) Col. 367-68
- Need to provide a Central package to complete the construction work on bridges over rivers Koshi and Ganga in Rampur Parliamentary Constituency, Uttar Pradesh (MUR 377) (Deb. 16, Vol. XXXIII, 19-03-2008) Col. 533-34
- Need to provide a rail link between Dindigul in Tamil Nadu and Kumuli in Kerala (MUR 377) (Deb. 14, Vol. XXXIII, 17-03-2008) Col. 349
- Need to provide a special financial package for the victims of natural calamities in Pakur and Sahibganj districts of Rajmahal Parliamentary Constituency in Jharkhand (MUR 377) (Deb. 3, Vol. XXXII, 27-02-2008) Col. 569
- Need to provide a stoppage for Nellai Express at Sattur Railway Station in

- Virudhunagar district, Tamil Nadu (MUR 377)
(Deb. 28, Vol. XXXIV, 05-05-2008)
Col. 432
- Need to provide additional coaches in the daily passenger train between Islampur and Patna in Bihar (MUR 377)
(Deb. 11, Vol. XXXIII, 12-03-2008)
Col. 857
- Need to provide adequate security to the Indians working in Afghanistan (MUR 377)
(Deb. 20, Vol. XXXIII, 21-04-2008)
Col. 571-72
- Need to provide adequate share of power to Bihar from the Central Pool (MUR 377)
(Deb. 2, Vol. XXXII, 26-02-2008)
Col. 386-87
- Need to provide adequate wages and facilities to Beedi Workers in Uttar Pradesh and other parts of the country (MUR 377)
(Deb. 6, Vol. XXXII, 03-03-2008)
Col. 622
- Need to provide adequate wages to the teaching staff employed in the schools run by Coal India Ltd. (MUR 377)
(Deb. 14, Vol. XXXIII, 17-03-2008)
Col. 347
- Need to provide an underpass at KM 390 on NH-4 at Varur Village in Dharwad North Parliamentary Constituency, Karnataka (MUR 377)
(Deb. 16, Vol. XXXIII, 19-03-2008)
Col. 525
- Need to provide appointment on compassionate ground to the dependents of deceased employees of Kakrapar Atomic Power Station in Gujarat (MUR 377)
(Deb. 9, Vol. XXXII, 10-03-2008)
Col. 852-53
- Need to provide basic Infrastructure facilities in Bareilly at par with other metro cities in the country (MUR 377)
(Deb. 20, Vol. XXXIII, 21-04-2008)
Col. 562-63
- Need to provide Central aid to unaided Government recognized schools in Assam (MUR 377)
(Deb. 20, Vol. XXXIII, 21-04-2008)
Col. 566-67
- Need to provide compensation to the farmers of Rajasthan whose crops have been affected due to frost and cold waves prevailing in the region (MUR 377)
(Deb. 2, Vol. XXXII, 26-02-2008)
Col. 382-83
- Need to provide compensation to the victims of rail accident that occurred in Rampur, Uttar Pradesh on 22nd November, 2007 (MUR 377)
(Deb. 20, Vol. XXXIII, 21-04-2008)
Col. 564
- Need to provide concessions in rail fare to the Sickle Cell patients travelling for treatment to big cities (MUR 377)
(Deb. 25, Vol. XXXIV, 28-04-2008)
Col. 380-81
- Need to provide easy availability of Kerosene in the country (MUR 377)
(Deb. 9, Vol. XXXII, 10-03-2008)
Col. 858
- Need to provide financial assistance from Calamity Relief Fund to the Farmers of Rajasthan whose crops have been damaged due to unseasonal rains and hailstorms (MUR 377)
(Deb. 25, Vol. XXXIV, 28-04-2008)
Col. 381-82
- Need to provide financial assistance to farmers in Rajasthan whose crops have been damaged due to frost and cold-waves in the region (MUR 377)
(Deb. 7, Vol. XXXII, 04-03-2008)
Col. 420

Need to provide financial assistance to the farmers of Rajasthan facing crop-failure due to frost and cold wave from Calamity Relief Fund (MUR 377)
(Deb. 6, Vol. XXXII, 03-03-2008)
Col. 620

Need to provide financial assistance to the nomadic tribes facing hardships due to heavy snowfall in Ladakh region of Jammu and Kashmir (MUR 377)
(Deb. 3, Vol. XXXII, 27-02-2008)
Col. 570

Need to provide financial package for improving civic amenities in Banaskantha Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 18, Vol. XXXIII, 16-04-2008)
Col. 313

Need to provide financial relief to sugarcane growers whose crops have been damaged due to frost and cold waves in Uttarakhand (MUR 377)
(Deb. 16, Vol. XXXIII, 19-03-2008)
Col. 526

Need to provide funds for infrastructure development in Pondicherry University (MUR 377)
(Deb. 18, Vol. XXXIII, 16-04-2008)
Col. 322-23

Need to provide funds to the Government of Assam for the provincialisation of Bodo medium Venture Schools (MUR 377)
(Deb. 26, Vol. XXXIV, 29-04-2008)
Col. 375-76

Need to provide income tax relief to the Cooperative Banks under section 80P and extend section 80C rebate to Cooperative deposits (MUR 377)
(Deb. 25, Vol. XXXIV, 28-04-2008)
Col. 383-84

Need to provide interest-free education loan to students (MUR 377)
(Deb. 11, Vol. XXXIII, 12-03-2008)
Col. 853-54

Need to provide monetary allowance to the unemployed youths in the country (MUR 377)
(Deb. 20, Vol. XXXIII, 21-04-2008)
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